

THE MAHARASHTRA STEAM-VESSELS ACT, 1864.

CONTENTS

PREAMBLE. [Repealed by Act VI of 1884]

SECTIONS.

- 1 To 14. [Survey of Steam-vessels.] Repealed by Act VI of 1884.
- 15. Sections of Merchant Shipping Act, 1854 applied to steam-vessels proceeding to sea from ports in Bombay.
- 16 & 17. [Trial of offenders; Recovery of penalties and fees; Interpretation.] Repealed by Act VI of 1884.

SCHEDULES A AND B. (FROM OF CERTIFICATE : FEES) [REPEALED BY ACT VI OF 1884.]

BOMBAY ACT No. II OF 1864.¹[THE MAHARASHTRA STEAM-VESSELS ACT.]²

[22nd September 1864]

(Repealed (except section 15), by Act 6 of 1884.

An Act to provide for the periodical survey of steam-vessels in the ports, harbours, rivers or waters of the Presidency of Bombay.

PREAMBLE, [*Rep. Act VI of 1884.*]1 to 14. [*Survey of Steam-vessels.*] *Rep. Act VI of 1884.*

15. It is hereby declared that sections 292, 293 and 294 of the Merchant Shipping Act (17 & 18 Vict., cap. 104)³, and Schedules of that Act are and shall be applicable to all steam-vessels proceeding to sea from any port or place in the Presidency of Bombay or its Dependencies, and that, in calculating the penalties mentioned in the said section 293, ten rupees be taken as the equivalent for one pound sterling.

Sections of Merchant Shipping Act, 1854 applied to steam-vessels proceeding to sea from ports in Bombay.

16 and 17. [*Trial of offenders: Recovery of penalties and fees; Interpretation.*] *Rep. Act VI of 1884.*

SCHEDULE A AND B.

(*Form of Certificate; Fees*)[*Rep. Act VI of 1884.*]

¹ For Statement of Objects and Reasons, see *Bombay Government Gazette*, 1863, Supplement, P. 383; for Report of the Select Committee, see *ibid.*, p. 396; and for proceedings in Council, see *ibid.*, pp. 406, 422, 483; and *ibid.*, 1864, p. 226.

² The short title was substituted as "the Maharashtra Steam-Vessels Act" by Mah. 24 of 2012, s. 2 schedule, entry 1, w.e.f. 1-5-1960.

The short title was given by the Bombay Short Titles Act, 1921 (Bom. 2 of 1921).

³ See now the Merchant Shipping Act, 1894 (57 & 58 Vict., cap. 60), Collection of Statutes relating to India, Vol. II.